

ITEM NO.4

COURT NO.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos.32452-32453/2013

(Arising out of impugned final judgment and order dated 09-10-2013 in WPC No.4924/2013 09-10-2013 in CMA No.14098/2013 passed by the High Court of Delhi at New Delhi)

KALKAJI MANDIR VIKRETA SANGATHAN-II & ORS.

Petitioner(s)

VERSUS

PIYUSH JOSHI & ORS.

Respondent(s)

(With IA No.131729/2021 - APPLICATION FOR SUBSTITUTION, IA No.43458/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No.151160/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.44/2015 - CHANGE OF ADVOCATE ON RECORD, IA No.134146/2021 - EX-PARTE STAY, IA No.45905/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No.5/2013 - EXEMPTION FROM FILING O.T., IA No.26/2014 - EXEMPTION FROM FILING O.T., IA No.18/2014 - EXEMPTION FROM FILING O.T., IA No.9/2014 - EXEMPTION FROM FILING O.T., IA No.8/2014 - EXEMPTION FROM FILING O.T., IA No.50/2016 - INTERVENTION APPLICATION, IA No.45902/2022 - INTERVENTION APPLICATION, IA No.43457/2022 - INTERVENTION APPLICATION, IA No.3/2014 - INTERVENTION APPLICATION, IA No.54/2016 - INTERVENTION APPLICATION, IA No.111929/2017 - INTERVENTION APPLICATION and IA No.56546/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH S.L.P.(C) No.32845/2013 (XIV)

(With IA No.1/2013 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.3/2015 - PERMISSION TO FILE ANNEXURES)

S.L.P.(C)...CC No. 20364/2014 (XIV)

(With IA No.1/2014 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

S.L.P.(C) No.16182/2021 (XIV)

(With IA No.154668/2021 - APPROPRIATE ORDERS/DIRECTIONS)

S.L.P.(C) No.16183/2021 (XIV)  
(FOR I.R.)

S.L.P.(C) No.16184/2021 (XIV)  
(FOR and I.R.)

S.L.P.(C) No.16638/2021 (XIV)

(With IA No.141176/2021 - INTERVENTION/IMPLEADMENT and IA No.141181/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

S.L.P.(C) Nos.19344-19345/2021 (XIV)

(With IA No.153624/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No.28345/2021 (XIV)

(With IA No.159777/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.159782/2021 - INTERVENTION/IMPLEADMENT and IA No.159775/2021 - PERMISSION TO FILE SLP)

Diary No.30894/2021 (XIV)

(With IA No.1572/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.1574/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.1573/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.1570/2022 - PERMISSION TO FILE SLP)

Date : 27-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s)

Mr. Sonal Jain, AOR  
Mr. Ishkaran Singh, Adv.  
Ms. Kajal Sharma, Adv.

Mr. Ramesh Kumar Mishra, AOR  
Mr. Sandeep Pandey, Adv.

Mr. Lokesh Bhardwaj, Adv.  
Mr. Pramod Dayal, AOR  
Mr. Rakesh Kumar, Adv.  
Mr. Om Prakash Kharbanda, Adv.  
Mr. Rochak Kharbanda, Adv.

Ms. Puja Dewan Seth , AOR  
Mr. Deepak Dewan, Adv.

Mr. Rajeev Dhawan, Sr. Adv.  
Mr. Mrinal Sharma, Adv.  
Mr. Prabas, Adv.  
Mr. Aly Mirza, Adv.  
Ms. Sumita Hazarika, AOR

Mr. Sarvam Ritam Khare, AOR

Mr. Vikram Singh, AOR

**For Respondent(s)**

Mr. Sanjay Jain, ASG  
Ms. Sunita Sharma, Adv.  
Mr. Saurabh Mishra, Adv.  
Ms. Vanshaja Sukla, Adv.  
Mr. Vibhu Shanker Mishra, Adv.  
Mr. G.S. Makker, Adv.  
Mr. Amrish Kumar, Adv.

Mr. R.K. Bhardwaj, Adv.  
Mr. Neeraj Bhardwaj, Adv.  
Mr. Dheeraj Bhardwaj, Adv.  
Mr. Satyendra Kumar, AOR

Ms. Binu Tamta, AOR  
Mr. Dhruv Tamta, Adv.

Mr. Rakesh Kumar-I, AOR

**Respondent-in-person**

Mr. P. Parmeswaran, AOR

Mr. B. Krishna Prasad, AOR

Mr. Chirag M. Shroff, AOR  
Mr. Amandeep Mehta, Adv.

Ms. Sumita Hazarika, AOR

Mr. Arun K. Sinha, AOR

Mr. Rohit K. Nagpal, Adv.  
Mr. Akarshan Bhardwaj, Adv.  
Mr. Dipanshu Gaba, Adv.  
Ms. Garima Anand, Adv.  
Mr. P. Soma Sundaram, AOR

Mr. Rajinder Mathur, AOR

M/s. Mitter & Mitter Co.  
Mr. Abhijit Sengupta, AOR

Mr. K.S. Rana, AOR

Mr. Narender Kumar Verma, AOR

Mr. Namit Saxena, AOR  
Ms. Sonali Chopra, Adv.

Mr. P.N. Misra, Sr. Adv.  
Mr. Sudhir Naagar, AOR  
Mr. Amod Kumar Bidhuri, Adv.  
Mr. Ankur Prakash, Adv.  
Mr. Mohd. Saquib Siddiqui, Adv.  
Mr. Dhananjay Singh, Adv.  
Mr. Arun Nagar, Adv.

Mr. Ritesh Kumar Chowdhary, AOR

Mr. Ranjan Kumar, AOR

Mr. Abhijeet Sinha, AOR

Mr. Rahul Dadwal, Adv.  
Mr. Nirmal Singh, Adv.  
Mr. Rameshwar Prasad Goyal, AOR

Mr. Kush Bhardwaj, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

**SLP(C) Nos 32452-32453/2013 & SLP(C) No.32845/2013**

- 1 List the Special Leave Petitions on 24 August 2022.

**SLP(C) CC No 20364/2014, SLP(C) No 16182/2021, SLP(C) No 16183/2021, SLP(C) No 16184/2021, SLP(C) No 16638/2021, SLP(C) Nos 19344-19345/2021, SLP(C) Diary No 28345/2021 and SLP(C) Diary No 30894/2021**

- 1 Permission to file the Special Leave Petition is granted.
- 2 Issue notice.
- 3 Tag with SLP(C) Nos 32452-32453/2013.

(CHETAN KUMAR)  
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)  
Court Master